

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH**

ITEM NO : 16

CP NO.56/ALD/2020, CA NO.103/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.03.2021 AT 10:30 AM.

NAME OF THE COMPANY: AMIT KHANDELWAL & ANR. V/S JAI GURU RICE & SOYA INDUSTRIES PVT. LTD. & ORS.

SECTION: 241/ 244 OF COMPANIES ACT, 2013

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)**

**COUNSEL FOR APPLICANT : SH. AMIT GUPTA ALONG WITH
MS. MONICA NANDA, PCS.**

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It has been intimated by the Bar Association of NCLT, Allahabad Bench that the lawyers are on strike and again passed a resolution for abstaining from work today and therefore, the matter to be adjourned.

In view of the above, put up on 22nd April, 2021 before the Regular Court/ through Video Conferencing.

Dated : 05.03.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

*Typed by :
Kavya Prakash Srivastava
(Stenographer)*